

[ 3418 ]

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**(Special Original Jurisdiction)**

**FRIDAY, THE EIGHTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 437 OF 2021**

**Between:**

1. G. Apoorva, D/o. G. Hemanth, Aged about 21 years, Wo. H.No.763. B/44, Asbestos Hills Colony, Kukatpally, Hyderabad.
2. A. Harshitha, D/o. A. Venkatesh, Aged about 19 years, R/o. H.No.36-42/C, Vallabh Nagar, Wanaparthy, Wanaparthy District.

**...PETITIONERS**

**AND**

1. State of Telangana, Rep. by its Secretary, Health, Medical and Family Welfare Department, Secretariat, Hyderabad.
2. Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana, Rep. by its Registrar.

## Respondents

3. Konduri Venkata Jahnvi  
D/o. Konduri Venkatarana Raju,  
R/o. 38/136, SV Street,  
Rayachoty, Kadapa District,  
Andhra Pradesh, PIN – 516269.
4. Karimireddy Navya,  
D/o. Karimireddy Sudarsana Reddy,  
R/o. 1-1135-17G2, Adapala Street,  
Kadiri, Ananthapur District,  
Andhra Pradesh, PIN – 515591.
5. Kalavalapalli Venkata Sa Prathyusha,  
D/o. Kalavalapalli Anjanee Kumar,  
R/o. Peony Middle Miss, Flat No.007,  
Ground Floor,  
K. Dommasandra Krishnarajapura Bengaluru,  
Bengaluru, Karnataka, PIN – 560067.
6. Mangu Priyanjali,  
D/o. Mangu Sreenivasa Rao,  
R/o. H.No.LIG 146,  
5<sup>th</sup> Lane, APHB Colony, Guntur District,  
Andhra Pradesh, PIN – 522004.
7. Kristipati Chethana Reddy,  
D/o. Kristipati Nagi Reddy,  
R/o. 1-1135B,  
Kadiri, Ananthapur District,  
Andhra Pradesh, PIN – 515591.
8. Mekala Ravindra, D/o. Mekala Srinivasulu,  
R/o. H.No.15/35, Saibaba Peta,  
Nandikotkur, Kurnool District,  
Andhra Pradesh, PIN – 518401.
9. Nallabathini Sindhuja,  
D/o. N. Bhaskar Reddy,  
R/o. D.No.1/87, Nakkavandlapalli,  
Pujalavandlapalli Galiveedu,  
Kadapa District, Andhra Pradesh,  
PIN – 516267.
10. Kommalapati Sreeja,  
D/o. Kommalapati Srinivasa Rao,  
R/o. Flat No.401, Sri Avenue Apartments,  
C Block, Padmaja Nagar,  
Opp. Siddhartha College,  
Tadigadapa, Krishna District,  
Andhra Pradesh, PIN – 521137.
11. Vonteddu Jaya Chandrika,  
D/o. V.V. Prabhakar Reddy,  
R/o. H.No.7/49-42,  
Gajulapalli Village and Post,  
Kurnool District, Andhra Pradesh,  
PIN – 518583.

12. Vemparala Satya Lakshmi Alekya,  
D/o. Vemparala S.S. Sarma,  
R/o. H.No.5/153, Plot No.122,  
Road No.5N,  
HB Colony, Moulali,  
Medchal – Malkajgiri District,  
Telangana, PIN – 500040.
13. Varenya G., D/o. G. Narendra Kumar,  
R/o. 8-13-67, Raghavendra Nagar,  
Shivarampally, Opp. National Police Academy,  
Rajendra Nagar, Ranga Reddy District,  
Telangana, PIN – 500052.
14. Pantham Venkata Lokeshwara Reddy,  
S/o. Pantham Venkata Maheswara Reddy,  
R/o. 4/8, Maddipalli,  
Maddipalli Putlur, Ananthapur District,  
Andhra Pradesh, PIN – 515414.
15. Reddimachu Praneet,  
S/o. Reddimachu Venkateswarlu,  
R/o. 15-1-25/2, CTM Road,  
Madanappale, Chittoor District,  
Andhra Pradesh, PIN – 517325.
16. Pydakula Mohan Sai Rama,  
S/o. Pydakula Krishnaiah,  
S/o. 1/99, Vinakamaya,  
Vontimitta,  
Kondamachupalli, Madhavaram,  
YSR Kadapa District, Andhra Pradesh,  
PIN – 516247.
17. Shaik Mohammed Abdullah Omer,  
S/o. Shaik Mohammed Omer Farooq,  
R/o. 8-4-369/246/J, NRR Puram Colony,  
Site – 3, Borabanda,  
Sanathnagar, Hyderabad,  
Telangana, PIN – 500018.
18. Gopishetty Adhvaitha, S/o. Sreedhar,  
R/o. H.No.1-7-1211, Advocates Colony,  
Balasamudram, Hanamkonda,  
Warangal Urban District,  
Telangana, PIN – 506001.
19. Akula Siri, S/o. Akula Venkata Krishna Kishore,  
R/o. 32-2/1-3A, Prajashakthi Nagar,  
Moghalrajpuram,  
Vijayawada, Krishna District,  
Andhra Pradesh, PIN – 520010.
20. Patlolla Sai Deekshith Reddy,  
S/o. P. Sridhar Reddy,  
R/o. 17-1-382/SN/1/20, Vaishnavi Apartment,  
Vaishnavi Apartment, Flat No.306,  
Reddy Colony,  
Saidabad, Hyderabad, Telangana,  
PIN – 500059.

21. Yarlagadda Akhil Sai Kiran,  
S/o. Yarlagadda Veera Sankara Vasu,  
R/o. 1-21A, Lodida Lanka,  
Kalidindi, Krishna District,  
Andhra Pradesh, PIN – 521344.
22. Banda Veda Sri, D/o. Bar da Venu Gopal,  
R/o.H.No.1-4-187/3,  
Balaji Nagar, Jagtial District,  
Telangana, PIN – 505327
23. Yekula Lakshmi Reddy,  
D/o. Yekula Narayana Reddy,  
R/o. 4-26D, Near Rama ayam Temple,  
Pusalapadu, Bestavaripeta,  
Prakasam District, Andhra Pradesh, PIN – 523334.
24. Shrivya Lekha Kethamreddy,  
D/o. Lakshmi Narayana Kethamreddy,  
R/o. Plot No.19, Senor Valley,  
Road No.13, Film Nagar,  
Jubilee Hills, Hyderabad, Telangana,  
PIN – 500096.
25. Koteswara Rao Pasupuleti,  
S/o. Narasimha Rao Pasupuleti,  
R/o. 3-29-104/A, 1<sup>st</sup> Line,  
Krishna Nagar, Beside Golden Homes,  
Guntur, Guntur District,  
Andhra Pradesh, PIN – 522006.
26. Lakkireddy Swetha,  
D/o. Lakkireddy Purushotham Reddy,  
R/o. Reddy Nagar,  
Narasaraopet, Guntur District,  
Andhra Pradesh, PIN – 522601.
27. Kanchamreddy Ranga Anusha,  
D/o. Kanchamreddy Venkata Ranga Reddy,  
R/o. H.No.2-45A, Narava Village Post,  
Giddalur Mandal, Prakasam District,  
Andhra Pradesh, PIN – 523357.
28. Bahatam Indhu, D/o. Bahatam Sreenivasulu Raju,  
R/o.D.No.74-12/2-9C, Flat No.87,  
Electricity Colony, Road No.6,  
Patamata, Vijayawada,  
Krishna District, Andhra Pradesh,  
PIN – 520007.
29. Puppala Lakshmi Naga Praharsha,  
D/o. Puppala Surya Prakasa Rao,  
R/o. Sub-Registrar Office Road,  
Gollala Dibba,  
Ganapavaram, West Godavari District,  
Andhra Pradesh, PIN – 534198.

30. Saisreeja Jekkireddy,  
D/o. Ramana Reddy Jekkireddy,  
R/o. Plot No.120, Road No.3,  
Kakateeya Hills,  
Hyderabad, Ranga Reddy District,  
Telangana, PIN – 500081.
31. Machavaram Shanmukha Priya Poojitha,  
D/o. Machavaram Venkata Raghava Rao,  
R/o. 6-353, Kandukur Road, 2<sup>nd</sup> Line,  
Singarayakonda, Prakasam District,  
Andhra Pradesh, PIN – 523101.
32. Chinnabayannagari Yaswanth Reddy,  
S/o. Chinnabayannagari Ravindra Reddy,  
R/o. Door No.79/15, Kottapalli,  
Eguva Abbavarm, Rayachoty Mandal,  
Kadapa District, Andhra Pradesh,  
PIN – 516269.
33. Alla Tejaswi, D/o. Alla Srinivasa Rao,  
R/o. FF4, Sree Homes,  
Syamala Nagar, Guntur,  
Guntur District, Andhra Pradesh,  
PIN – 522006.
34. Krishna Pranavi Yallambhotla,  
D/o. Kameswara Rao Yallambhotla,  
R/o. 1-4A, Harinarayanapuram,  
Near Saibaba Temple,  
Gudivada, Krishna District,  
Andhra Pradesh, PIN – 521301.
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35. Kontham Vijayabhaskara Reddy,  
S/o. K. Krishna Reddy,  
R/o. Main Road,  
Thurakapalem, Prakasam District,  
Andhra Pradesh, PIN – 523264.
36. Poojasri Anugna Jammula,  
D/o. Abbaiah Chowdary Jammula,  
R/o. D.No.4-19-23, Elite House,  
Vikas Nagar 10/1, Guntur,  
Guntur District, Andhra Pradesh,  
PIN – 522006.
37. Etha Satya Priya, D/o. Etha Venkata Lakshmana Rao,  
R/o. D.No.12-52, Vasantha Nagar,  
FCI Colony, Gaigolapadu,  
Kakinada, East Godavari District,  
Andhra Pradesh, PIN – 533003.

38. Aravalli Sathwika, D/c. Aravalli Sai Naga Raja Prasad,  
R/o. 11-43, High School Road,  
Bhimadole, West Godavari District,  
Andhra Pradesh, PIN - 534425.

39. Sree Siddhartha T., S/c. Sivaprasad T.  
R/o. 67/B-2, Rockcity Apartment,  
Officers Colony,  
Puthur, Tiruchirapalli,  
Tamil Nadu, PIN - 620017.

40. Ratakonda Sasi Preetam,  
S/o. Ratakonda Pardha Saradhi,  
R/o. T3, Sai Maitrivaan Apartments,  
Prashanti Estates, V.L. Puram,  
Rajahmundry, East Godavari District,  
Andhra Pradesh, PIN - 533103.

41. Puppala Chakra Sai Kowshik,  
S/o. Puppala Satish,  
R/o. 4-101, Juvvala Street,  
Dharmavaram, Prathipadu Mandal,  
East Godavari District, Andhra Pradesh,  
PIN - 533430.

42. Sashank Sai Reddy Purini,  
S/o. Sivaiah Purini,  
R/o. D.No.162,  
Gandhi Nagar, Street 210,  
Prakasam District, Andhra Pradesh,  
PIN - 523001.

43. Yelamolu Shreya,  
D/o. Yelamolu Rama Krishna,  
R/o. 3-15-5/2, Bhupal Nagar,  
Tadepalligudem, West Godavari District,  
Andhra Pradesh, PIN - 534101.

(Respondent Nos. 3 to 43 are impleaded as per Co. dt: 18-10-2024,  
vide I.A. No. 3 of 2021 in W.P. No.437 of 2021)

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ of Mandamus or any other appropriate Writ, Order or Orders, Direction or Directions to declare the action of the 2nd respondent in making admissions into the 15 percent unreserved Open Category seats in under graduate course of MBBS, in pursuance to NEET - 2020, whereby the respondents 3 to 43 with lesser merit order have secured seats as illegal, arbitrary and unconstitutional and to aside the same and to direct the 2nd respondent to conduct the admissions afresh strictly in accordance with G.O.Ms.No.1 14, Health, Medical and Family Welfare (C-1) Department, dated 05/07/2017, issued by the 1st respondent.

**(Prayer is amended as per Court Order dated 23/03/2021 in IA No 4 of 2021 )**

**IA NO: 1 OF 2021**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd respondent not to finalize the admissions into the under graduate course of MBBS in pursuance to the NEET – 2020, for the academic year 2020 - 21, basing on the different phases of counseling that has already taken place, whereby the ineligible students of the State of Andhra Pradesh have secured admission in the 15 percent unreserved Open Category, pending disposal of the Writ Petition.

**IA NO: 2 OF 2021**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd respondent to furnish the address and telephone number as mentioned in the NEET application of the students belonging to the State of Andhra Pradesh who got admission into the first years course of MBBS for the Academic year 2020 - 21 in the unreserved Open Category seats to enable the petitioners to implead them as respondents to the W.P. No 437 of 2021.

**Counsel for the Petitioner : SRI VEDULA SRINIVAS**

**Counsel for the Respondent No.1 : SRI P.SHRAVAN KUMAR GOUD,  
GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent No.2 : SRI A.PRABHAKAR RAO,  
SC FOR KNRUHS**

**Counsel for the Respondent No.3to43 : --**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT PETITION No.437 of 2021**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioners.

Sri P.Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr.A.Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent No.2.

2. In this Writ Petition, the petitioners are aggrieved by the action of the University in not making admissions into 15% unreserved Open Category seats in under graduate course of MBBS in pursuance of NEET - 2020 for the academic year 2020-21.

3. In view of the fact that the academic year 2020-21 is already over, no effective relief at this point of time can be granted to the petitioners.



4. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/-A.V.S. PRASAD**  
**ASSISTANT REGISTRAR**  
**SECTION OFFICER**

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To,

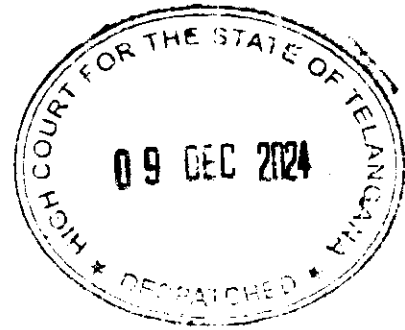
1. The Secretary, Health, Medical and Family Welfare Department, Secretariat, State of Telangana, Hyderabad.
2. The Registrar, Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana,.
3. One CC to SRI VEDULA SRINIVAS, Advocate. [OPUC]
4. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana. [OUT]
5. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of Health Sciences, Warangal. [OPUC]
6. Two CD Copies.

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**HIGH COURT**

**DATED:18/10/2024**



**ORDER**

**WP.No.437 of 2021**

**DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS**

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